

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:569  
ANSWERED ON:03.08.2011  
RESERVATION OF OBCS  
Mahto Shri Baidyanath Prasad

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Union Government has issued any instructions to implement 27 per cent reservation for Other Backward Classes (OBCs) students in the Central Universities;
- (b) if so, the details thereof; and
- (c) the details of any concrete policy framed for admission of OBC students?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (c): Consequent upon the Constitutional (93rd) Amendment Act, 2005 passed by the Parliament, the Central Educational Institutions (Reservation in Admissions) Act, 2006 came into force on 4th January, 2007. Thereafter, the Ministry of Human Resource Development has issued directions vide O.M. No. 1-1/2005-UI/847 dated 20th April, 2008 to all Central Educational Institutions (Other than Minority educational institutions) to implement 27 per cent reservation for Other Backward Classes (OBCs).